GOVERNMENT OF INDIA MINISTRY OFWATER RESOURCES RAJYA SABHA QUESTION NO19.11.2009 ANSWERED ON REPAIR WOK ON KOSI EMBANKMENT .

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SHRI MAHENDRA MOHAN

Will the Minister of COALCOALEXTERNAL AFFAIRSWATER RESOURCES be pleased to state :-

(a) whether a joint inspection by India and Nepal has been conducted to oversee the repair work done on the breach of Kosi embankment, recently;

(b) if so, the facts in this regard;

(c) whether inspite of spending huge amount on the plugging of breach of Kosi embankment, the State of Bihar faced problem from the Kosi river during this year; and

(d) if so, the further steps Government proposes to take in this regard?

ANSWER

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES

(SHRI PAWAN KUMAR BANSAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 7 TO BE ANSWERED ON 19.11.2009 REGARDING "REPAIR WORK ON KOSI EMBANKMENT" BY SHRI MAHENDRA MOHAN AND SHRI N.K. SINGH.

(a) & (b) Yes, Sir. A joint inspection by India and Nepal was conducted to oversee the repair works done on the breach of Kosi embankment on 12th July, 2009. The Indian delegation was led by Union Minister of Water Resources and included Union Minister of State (WR), Minister of Water Resources Department, Government of Bihar and the senior officers from the Ministry of Water Resources and the State Government of Bihar. The Nepalese delegation was led by Mr. Bal Krishna Khand, Minister of Irrigation, Government of Nepal. After the joint inspection, both Ministers from Nepal and India addressed the Press Conference in Kathmandu and expressed satisfaction on the timely and satisfactory execution of Kosi breach closure works for which Union Government of India allocated Indian Rs.1430 million. It was a challenging task to revert the river back to the barrage by constructing a diversion channel and coffer dams and then to plug the breach. This could be accomplished only through joint cooperation and close coordination between the two governments.

(c) As per advice of Kosi Breach Closure Advisory Team (KBCAT), the breach closure works were taken up by the Government of Bihar and an estimate of Rs.143.42 crore was approved by the Government of India. Now, the Government of Bihar has reported that the work has been completed and the actual expenditure amounting to Rs.114.95 crore only has been incurred. During the flood season of 2009, the Government of Bihar has not reported any problem in the Afflux Bund of Kosi Barrage and it stood with a flood discharge of 3.12 lakh cusecs successfully in this year. The bank erosion at some locations in Indian portion of Kosi river downstream of the Barrage, was observed which was duly attended by the Government of Bihar.

(d) Does not arise.